

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 33 of 2013**

**Dated: 17<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Hari Nagar Sugar Mills** ... **Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. H.S. Jaggi

Counsel for the Respondent(s): Ms. Priya Ranjan for BERC

**ORDER**

The learned counsel for the Respondent No.1 expresses his inability to file the reply in time and undertakes to file the same by 22.07.2013 after serving copy on the other side.

Post the matter for hearing on **22.08.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/pg*